

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No.949 of 2018  
(Arising out of SLP (CrI.) No.9816 of 2017)

SURINDER KUMAR KHANNA

Appellant(s)

VERSUS

INTELLIGENCE OFFICER DIRECTORATE  
OF REVENUE INTELLIGENCE

Respondent(s)

Date : 31-07-2018 This appeal was called on for pronouncement of  
Judgment today

For Petitioner(s)

Mr.Pahlad Singh Sharma, AOR  
Mr.Krishna K. Shukla, Adv.  
Mr.Sandeep Singh, Adv.  
Ms.Kisalaya Shukla, Adv.

For Respondent(s)

Mr.B.Krishna Prasad, AOR

Hon'ble Mr. Justice Uday Umesh Lalit pronounced the  
judgment for the Bench comprising of Hon'ble Mr. Justice  
Abhay Manohar Sapre and His Lordship.

Leave granted.

The appeal is allowed in terms of the signed  
reportable Judgment

Pending applications, if any, stand disposed of.

(Ashok Raj Singh)  
Court Master

(Chander Bala)  
Court Master

(Signed reportable judgment is placed in the file)